

28.11.1990

Present : Shri M.R. Bhardwaj, counsel for the applicants.

Shri P.P. Khurana, counsel for the respondents.

We have heard the learned counsel for the parties and gone through the documents filed in this case. The applicants who have been working in a casual capacity between 1982 to 1988 are apprehending the termination of their engagement of the casual employment and have also sought regularisation against group 'D' posts and also pay & allowances as admissible to regular employees for their entire period of casual employment. The learned counsel for the respondents pleaded that the applicants should not be unduly apprehensive regarding the termination of their services as the same <sup>all h</sup> at all brought about, was only in accordance with the law and relevant orders/instructions of the Government of India. It is also put forth by the learned counsel for the respondents that only one applicant i.e. Shri Ram Kishore, Safaiwala had made the representation and no other applicant has so far made any written representation to the respondents about the various reliefs claimed in the Original Application. He further clarified that even <sup>h</sup> those who represented did not ask for all the reliefs that have been claimed in the Original Application.

After hearing ~~of~~ both the parties, we close this Application with a direction that the applicants, if they <sup>formally</sup> so advised, should represent to the competent authority claiming the various reliefs, as have been claimed in this O.A. The representations should be filed within two weeks from today and the respondents are directed to dispose of the representations within a period of 2½ months from the date of receipt of the representations. The applicant will

be at liberty to approach this Tribunal if they feel aggrieved by the outcome of their representations.

In view of the submissions made by the learned counsel for the respondents, it is hoped that the services of the applicants will not be terminated till the disposal of their representations.

*Yours*  
(T.S. OBEROI)  
MEMBER(J)

*S.P.M.*  
28/11/90  
(S.P. MUKERJI)  
VICE CHAIRMAN(A)